ITEM NO.107 COURT NO.5 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7046/2026

PREETI AGARWAL **Appellant(s)**

VERSUS

PUNARVESH CHANDRA UPADHYAY & ORS. **Respondent(s)**

(IA No. 74571/2026 - EXEMPTION FROM FILING O.T.)

Date : 29-10-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Ashok Kumar Jain, Adv.
Mr. Pankaj Jain, Adv.
Mrs. Meenakshi Jain, Adv.
Mr. Amit Kasera, Adv.
Mr. Bijoy Kumar Jain, AOR
Mr. Shashank Jain, Adv.

For Respondent(s) : Mr. A. A. Kalebudde, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Shreeyash Uday Lalit, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Jeetendra Kumar, Adv.
Ms. Kajal Rani, Adv.
Ms. Komal Singh, Adv.
Mr. Chirayu Sharma, Adv.
Mr. Sabyasachi Dubey, Adv.
Mr. Sanjay Kumar Jha, Adv.
Mr. Ankush Kumar, Adv.
M/S. Mukesh Kumar Singh And Co.- 2589, AOR

Mr. Nishant Kumar- 3203, AOR
Mr. Ashish Kumar, Adv.
Mr. Sidhant Mohanty, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Signature Not Verified
Digitally signed by Jayant Kumar Arora
Date: 2026.10.29 17:24:38 IST
Reason:

Heard Mr. Rakesh Dwivedi, learned senior counsel appearing for the appellant and Mr. A.A.Kalebudde, learned counsel appearing for the respondents.

2. Arguments remained unconcluded.

3. Post for further arguments on 05.11.2026 as Part Heard.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER